

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

STARRED QUESTION NO:60
ANSWERED ON:26.11.2012
CONSTRUCTION WORKERS
Venugopal Shri P.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the estimated number of building and construction workers in the country;
- (b) whether only a small per cent of these buildings and other construction workers have registered themselves with the Welfare Boards;
- (c) if so, the facts and details thereof and the reasons therefor;
- (d) whether the Government has cleared major amendments in the law relating to construction workers that would benefit a majority of them and if so, the details thereof; and
- (e) whether the said amendments would also facilitate speedy implementation of these Acts by the Union and the State Governments and if so, the details thereof?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) to (e) OF LOK SABHA STARRED QUESTION NO. 60 TO BE ANSWERED ON 26.11.2012 RAISED BY DR. P. VENUGOPAL REGARDING CONSTRUCTION WORKERS.

(a): As per estimates of National Sample Survey (2009-2010), there are about 4.464 crore building and other construction workers in India.

(b) & (c): As per the information received from the State Governments, the number of building and other construction workers registered with the State Building and Other Construction Workers Welfare Boards as on 30.09.2012 is as under:

Sl.No. Name of the State/UT. No. of workers registered with the Board

1 Andhra Pradesh 1164369

2 Arunachal Pradesh 8550

3 Assam 5097

4 Bihar 20845

5 Chhattisgarh 314176

6 Goa 0

7 Gujarat 48971

8 Haryana 171774

9 Himachal Pradesh 633

10 J&K 0

11 Jharkhand 16285

12 Karnataka 165068

13 Kerala 1745365

14 Madhya Pradesh 2099745

15 Maharashtra 0

16 Manipur 0

17 Meghalaya 0

18 Mizoram 0

19 Nagaland 0

20 Odisha 107822

21 Punjab 43818

22 Rajasthan 108053

23 Sikkim 0

24 Tamilnadu 2174719

25 Tripura 9069

26 Uttar Pradesh 189755

27 Uttarakhand 3309

28 West Bengal 313180

29 Delhi	64621
30 A & N Island	1844
31 Chandigarh	7727
32 Dadra & Nagar Haveli	0
33 Daman and Diu	0
34 Lakshadweep	0
35 Puducherry	25455
Total	8810250

2. The responsibility of registering the building and other construction workers with the State Building and Other Construction Workers Welfare Boards lies with the respective Boards and State Governments. The Union Government has been holding meetings and issuing instructions to the States for speedy and proper implementation of the Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996 and the Building and Other Construction Workers' Welfare Cess Act, 1996 from time to time at appropriate levels.

(d) & (e): The Government is actively considering amendments in the laws relating to construction workers and it is expected that these amendments would facilitate speedy implementation of these Acts by way of improved registration process and better welfare of workers.